## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 152/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Deccan Mechanical & Chemical Industries Pvt.

Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 CA Hitin Gutter CA

IB Wittin Gutter to Authorned Representative Designation

<u>COMMON ORDER</u> <u>CSA No. 152/23 )-232/NCLT/MB/MAH/2017</u> <u>CSA No. 153/230-232/NCLT/MB/MAH/2017</u>

Company Application is allowed. Vide separate Order.

Sd/-

B. S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)